

**Directorate General of Foreign Trade**  
**Udyog Bhawan**  
**DES-V Section**

**Minutes of NC-V meeting held on 21.03.2013**

The meeting No.50/AM-13 for the licensing year 2012-13 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 21.03.2013 in Room No.108 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri K.C. Meena, Dy. DGFT	DGFT
2.	Shri Kuldeep Singh, Assistant Director	MSME
3.	Shri J.D. Giri, Vice President	AEPC
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.48/AM-13, dated 07.03.2013 and 49/AM-13, dated 14.03.2013 was taken for ratification. As there were no amendments to the same, the above referred minutes of 07.03.2013 and 14.03.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.50/AM-13 dated 21.03.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

**MEETING NUMBER** : 50/84-ALC3/2012

**MEETING DATE** : 21.03.2013

<b>Case No.:5/48/84-ALC3/2012</b>	Party Name: MEREENA CREATION	Meet No/Date:50/84-ALC3/2012 21.03.2013	<b>Status:</b> <b>Approved</b>
HQ File :01/84/050/00458/AM13/	RLA File :07/24/040/00349/AM13/	Lic.No/Date:0710092158 29.11.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/129/ 2012-13-Hos., dated 25.03.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white, Size-34, Style No.Anita Top S7	4617 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white (10-209), width-40" (Scallop to scallop)	0.22 Sq. meter per piece.
2.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white, Size-32, Style No.Anita Top S7	14,487 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white (10-209), width-40" (Scallop to scallop)	0.23 Sq. meter per piece.
3.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white, Size-36, Style No.Anita Top S7	17,007 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white (10-209), width-40" (Scallop to scallop)	0.25 Sq. meter per piece.
4.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white, Size-38, Style No.Anita Top S7	12,669 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white (10-209), width-40" (Scallop to scallop)	0.26 Sq. meter per piece.
5.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%,	5973 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white (10-209),	0.27 Sq. meter per piece.

	Colour-white, Size-40, Style No.Anita Top S7		width-40" (Scallop to scallop)	
6.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white, Size-42, Style No.Anita Top S7	4869 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-white (10-209), width-40" (Scallop to scallop)	0.29 Sq. meter per piece.
7.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black, Size-32, Style No.Anita Top S7	2559 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black (09-090), width-40" (Scallop to scallop)	0.22 Sq. meter per piece.
8.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black, Size-34, Style No.Anita Top S7	7135 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black (09-090), width-40" (Scallop to scallop)	0.23 Sq. meter per piece.
9.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black, Size-36, Style No.Anita Top S7	8320 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black (09-090), width-40" (Scallop to scallop)	0.25 Sq. meter per piece.
10.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black, Size-38, Style No.Anita Top S7	6168 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black (09-090), width-40" (Scallop to scallop)	0.26 Sq. meter per piece.
11.	Ladies Top Sleeveless made of 100% Cotton lace fabric,	2968 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%,	0.27 Sq. meter per

	overall, GSM-222+/-10%, Colour-black, Size-40, Style No.Anita Top S7		Colour-black (09-090), width-40" (Scallop to scallop)	piece.
12.	Ladies Top Sleeveless made of 100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black, Size-42, Style No.Anita Top S7	2559 Nos.	100% Cotton lace fabric, overall, GSM-222+/-10%, Colour-black (09-090), width-40" (Scallop to scallop)	0.29 Sq. meter per piece.
The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

2

Case No.:2/50/84-ALC3/2012	Party Name: GAURAV INTERNATIONAL	Meet No/Date:50/84-ALC3/2012 21.03.2013	Status: Approved	
HQ File :01/84/050/00468/AM13/	RLA File :05/23/040/00371/AM13/	Lic.No/Date:0510340672 12.12.2012		
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM, measurement chart & floral design of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Blouse made of 100% Polyester printed woven fabric, GSM-85+/-10%, Style No. JENNY OW304WB09	1050 Nos.	100% Polyester printed woven fabric, GSM-85+/-10%	3675 Sq. meter
The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

3	<b>Case No.:</b> 6/42/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:50/84-ALC3/2012 21.03.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00386/AM13/	RLA File :03/95/040/00648/AM13/	Lic.No/Date:0310718052 24.12.2012	Defer Date: 11.04.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 11.04.2013.			

4	<b>Case No.:</b> 2/45/84-ALC3/2012	Party Name: RABIA LEATHER INDUSTRIES PRIVATE LIMITED,	Meet No/Date:50/84-ALC3/2012 21.03.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00424/AM13/	RLA File :04/24/040/00233/AM13/	Lic.No/Date:0410142835 23.01.2013	Defer Date: 11.04.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 11.04.2013.			

5

Case No.:1/50/84-ALC3/2012	Party Name: NASER BALI (GLOVES) PVT. LTD.	Meet No/Date:50/84-ALC3/2012 21.03.2013	Status: Approved	
HQ File :01/84/050/00467/AM13/	RLA File :04/24/040/00235/AM13/	Lic.No/Date:0410143357 14.02.2013		
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per justification furnished by the applicant firm and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester/ Polyurethane knitted Gloves, Golf Sports Gloves	5292 Nos.	Relevant fabrics (Various fabrics of knitted Polyester/ Polyurethane/ Polyamide/Polyolefin)	357.00 Sq. meter
			Relevant fabrics (94% Nylon + 6%	162.00 Sq.

		Spun)	meter
		Relevant fabrics (100% Polyurethane)	65.00 Sq. meter
		Relevant Cuff knitted material (88% Polyurethane + 12% Spun)	53.000 Kgs.
		Packing materials, Plastic Envelop	2672 Nos.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

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Case No.:3/50/84-ALC3/2012	Party Name: NASER BALI (GLOVES) PVT. LTD.	Meet No/Date:50/84-ALC3/2012 21.03.2013	Status: Approved	
HQ File :01/84/050/00469/AM13/	RLA File :04/24/040/00241/AM13/	Lic.No/Date:0410143358 14.02.2013		
<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per justification furnished by the applicant firm and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester knitted Gloves, (Use in Golf Sports)	6048 Nos.	Relevant fabrics (Various fabrics of knitted Polyester/Polyurethane/ Polyamide/Polyolefin)	409.00 Sq. meter
			Relevant fabrics (100% Nylon stretch fabric)	186.00 Sq. meter
			Binding tapes	3178 Meter
			Snap Fasteners	6108 Set
			Velcro tapes	183 Meter
			Packing materials, Plastic Envelop	6108 Nos.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

7	<b>Case No.:</b> 6/50/84-ALC3/2012	Party Name: SAMSONITE SOUTH ASIA PVT. LTD.	Meet No/Date:50/84-ALC3/2012 21.03.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00472/AM13/	RLA File :03/95/040/00905/AM13/	Lic.No/Date:0310724439 18.02.2013	Defer Date: 18.04.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 18.04.2013.			

8	<b>Case No.:</b> 5/50/84-ALC3/2012	Party Name: SAMSONITE SOUTH ASIA PVT. LTD.	Meet No/Date:50/84-ALC3/2012 21.03.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00471/AM13/	RLA File :03/95/040/00896/AM13/	Lic.No/Date:0310724931 20.02.2013	Defer Date: 18.04.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 18.04.2013.			

9	<b>Case No.:</b> 8/50/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:50/84-ALC3/2012 21.03.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00474/AM13/	RLA File :03/95/040/00917/AM13/	Lic.No/Date:0310724933 20.02.2013	Defer Date: 18.04.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to seek the comments of Addl. Industrial Adviser, Department of Chemical & Petro-chemical, Ministry of Chemical & Fertilisers and Textiles Commissioner, Mumbai on the proposal of applicant firm. Therefore, the Committee has decided to defer the case for re-listing on 18.04.2013.			

	<b>Case No.:</b> 7/50/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:50/84-ALC3/2012 21.03.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00473/AM13/	RLA File :03/95/040/00903/AM13/	Lic.No/Date:0310725365	Defer Date:



10			22.02.2013	18.04.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to seek the comments of Addl. Industrial Adviser, Department of Chemical & Petro-chemical, Ministry of Chemical & Fertilisers and Textiles Commissioner, Mumbai on the proposal of applicant firm. Therefore, the Committee has decided to defer the case for re-listing on 18.04.2013.			

11	<b>Case No.:9/50/84-ALC3/2012</b>	Party Name: STAND21 EXPORTS (INDIA) PVT LTD.	Meet No/Date:50/84-ALC3/2012 21.03.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00475/AM13/	RLA File :04/24/040/00254/AM13/	Lic.No/Date:0410143641 25.02.2013	Defer Date: 18.04.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 18.04.2013.			

12	<b>Case No.:4/50/84-ALC3/2012</b>	Party Name: E I DUPONT INDIA PVT LIMITED	Meet No/Date:50/84-ALC3/2012 21.03.2013	<b>Status:</b> <b>Deferred</b>
	HQ File :01/84/050/00470/AM13/	RLA File :34/24/040/00227/AM13/	Lic.No/Date:3410036398 14.03.2013	Defer Date: 18.04.2013
	<b>Decision:</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not been received from the applicant firm/R.A. Therefore, the Committee has decided to await the same and defer the case for re-listing on 18.04.2013.			

## MANUAL AGENDA CASE

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(13)

Case No.806	M/s Niyaz Apparels, Chennai
NC 50/AM-13, dt. 21.03.2013	File No.01/84/162/317/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No.0410021175 dated 14.12.2001.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided CAD/CAM, measurement chart, sketch and sample of each export product in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to make available the above information/details for consideration of the proposal. The case stands for re-listing on 18.04.2013.

(14)

Case No.807	M/s Renfro India Pvt. Ltd., Pune
NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/427/AM-12/DES-V
Re-fixation of input output Norms in respect of Advance Authorization No.3110053482 dated 26.03.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against this Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Knitted socks made of Wool, Nylon, Elastane & Polyester (Net weight of wool-20,020.372 Kgs., Nylon-5667.954 Kgs., Elastane-261.603. Kgs. & Polyester-13.069 Kgs.), 17,296 Dozen.	25,963 Kgs.	Wool yarn	21,622.000 Kgs. (including 8% wastage)
			Nylon yarn	6121.000 Kgs. (including 8% wastage)
			Polyester yarn	14.000 Kgs. (including 8%

			wastage)
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The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.808	M/s Renfro India Pvt. Ltd., Pune
NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/286/AM-13/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.3110055819 dated 17.09.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Knitted socks made of Wool, Nylon, Elastane/ Polyester (Net weight of wool-3926.821 Kgs., Nylon-2770.479 Kgs., Elastane-637.062 Kgs., Polyester-8.844 Kgs.) Equivalent-74166 pair	7342.430 Kgs.	Wool Yarn	4241.00 Kgs. (inclusive 8% wastage)
			Nylon Yarn	2992.00 Kgs. (inclusive 8% wastage)
			Polyester yarn	9.50 Kgs. (inclusive 8% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

Case No.809	M/s Gartex Insta Apparels, Bangalore
NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/527/AM-07/DES-V
Ratification of input output norms in respect of Advance Authorization No.0710050295 dated 26.02.2007.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Bromm Stick Skirt made of 100% Cotton fabric, GSM-65+/-10%, Style Name: Cotton tiered skirt	1872 Nos.	100% Cotton fabric, GSM-65+/-10%, specification: 60X60/ 84X72, width-56", Meters-21715=30877 Sq. meters & width-55", Meters-6935= 9688 Sq. meters	40,565 Sq. meter
2.	Roll up Skirt made of 100% Cotton fabric, GSM-65+/-10%, Style Name: Cotton ladies skirt	5630 Nos.		
3.	Roll up Skirt made of 100% Cotton fabric, GSM-65+/-10%, Style Name: Cotton ladies skirt	1112 Nos.		
4.	Roll up Skirt made of 100% Cotton fabric, GSM-65+/-10%, Style Name: Cotton ladies skirt	1156 Nos.	100% Cotton (lining) fabric, GSM-65+/-10%, specification: 90X88/ 60X60 2.2 OZ 55/56 finish, width-54"	1704 Sq. meter
5.	Roll up Skirt made of 100% Cotton fabric, GSM-65+/-10%, Style Name: Cotton ladies skirt	400 Nos.		
6.	Bromm Stick Skirt made of 100% Cotton fabric, GSM-65+/-10%, Style Name: Cotton tiered skirt	2022 Nos.		

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

Case No.810	M/s Maharani of India, New Delhi
NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/334/AM-13/DES-V

Ratification of input output norms against Advance Authorization No.0510338293 dated 05.11.2012.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the description of export product and import item as per amendment sheet issued by the CLA, New Delhi. Accordingly, Committee after deliberations decided to amend the description of export product and import item and re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Children skirt made of 100% Poly Crinkle Print and solid dyed fabric, 127x78/ 50Dx75D, width-55/56” Style: Peggy	33,571 Nos.	100% Poly Crinkle Print fabric, 127x78/50Dx75D, width-55/56”	34,000 Sq. meter
			100% Poly Crinkle solid dyed fabric, 127x78/ 50Dx75D, width-55/56”	2000 Sq. meter

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(18)

Case No.811	M/s Imperial Readymade Garments India Pvt. Ltd., Chennai
NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/177/AM-11/DES-V
Ratification of input output norms against Advance Authorization No.0410117418 dated 23.09.2010.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Men's Trousers made of 98% Cotton 2% twill lycra stretch woven fabric, Style	4200 Nos.	98% Cotton 2% twill lycra stretch woven fabric, GSM-229+/-5%, width-51”	3.18 Sq. meter per piece

	No.1025		100% Cotton yarn dyed dungaree fabric, GSM-144+/-5%, width-44/45"	0.77 Sq. meter per piece
			100% Cotton pocketing fabric, GSM-120+/-5%, width-57/58"	707.00 Sq. meter
2.	Ladies Trousers (Pants) made of 75% Cotton 23% Polyester 2% Spandex denim fabric, Style No.XA SP 2011.	14,988 Nos.	75% Cotton 23% Polyester 2% Spandex denim fabric, GSM-353+/-5%, width-57/59"	2.25 Sq. meter per piece
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-5%, width-57/58"	0.49 Sq. meter per piece
			Snap fasteners antique copper 281	1 No. per piece
			Antique copper rivet 9mm	4 No. per piece
3.	Men's Trousers made of 98% Cotton 2% twill lycra stretch woven fabric, Style No.XA SP 2011.	10,596 Nos.	98% Cotton 2% spandex reactive dyed & optical white stretch twill fabric, GSM-325+/-5%, width-53"	2.25 Sq. meter per piece
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-5%, width-57/58"	0.41 Sq. meter per piece
			65% Polyester 35% Cotton T/C packing fabric, GSM-105+/-5%, width-57/58"	0.41 Sq. meter per piece
			Snap fasteners Brass Tin 28L	1 No. per piece
			Brass Tin Rivet 9mm	4 No. per piece
			Snap fasteners Tin 28L	1 No. per

				piece
			Tin Rivet 9mm	4 No. per piece
4.	Women's Trousers (Pants) made of 75% Cotton 23% Polyester 2% Spandex stretch twill fabric, Style No. XA SP 2011.	38,241 Nos.	75% Cotton 23% Polyester 2% Spandex stretch ring slub denim fabric, GSM-325+/-5%, width-57"	2.25 Sq. meter per piece
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-5%, width-57/58"	0.41 Sq. meter per piece
			Snap fasteners antique copper 281	1 No. per piece
			Antique copper rivet 9mm	4 No. per piece
5.	Ladies Trousers (Pants) made of 98% Cotton 2% Spandex dyed fabric, Style No.XA SP 2011.	2328 Nos.	98% Cotton 2% spandex dyed fabric, GSM-340+/-5%, width-51"	2.25 Sq. meter per piece
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-5%, width-57/58"	0.41 Sq. meter per piece
			Snap fasteners Tin 28L	1 No. per piece
			Tin Rivet 9mm	4 No. per piece
6.	Ladies Trousers made of 98% Cotton 2% Spandex woven fabric, Style No.XA SP 2011.	58,042 Nos.	98% Cotton 2% spandex reactive dyed & optical white stretch twill fabric, GSM-325+/-5%, width-53"	1,30,593.00 Sq. meter
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-5%, width-57/58"	0.41 Sq. meter per piece
			Snap fasteners antique copper 281	1 No. per

				piece
			Antique copper rivet 9mm	4 No. per piece
			Snap fasteners Tin 28L	1 No. per piece
			Tin Rivet 9mm	4 No. per piece
7.	Ladies Trousers made of 82% Cotton 17% Polyester 1% Spandex stretch ring slub blue/ black denim fabric, Style No.XA SP 2011	11,285 Nos.	82% Cotton 17% Polyester 1% Spandex stretch ring slub blue/ black indigo denim fabric, GSM-339+/-5%, width-55/56"	2.25 Sq. meter per piece
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-5%, width-57/58"	0.49 Sq. meter per piece
			Snap Fasteners Mate Pewter 28L	1 No. per piece
			Mate Pewter Rivet 9mm	4 No. per piece
8.	Ladies Trousers (Pants) made of 77% Cotton 21% Polyester 2% Spandex stretch dyed denim fabric, Style No.XA SP 2011	8531 Nos.	77% Cotton 21% Polyester 2% Spandex stretch dyed denim fabric, GSM-365+/-5%, width-57/59"	2.25 Sq. meter per piece
			80% Polyester 20% Cotton T/C pocketing fabric, GSM-105+/-5%, width-57/58"	0.63 Sq. meter per piece
			Snap fasteners antique copper 281	1 No. per piece
			Antique copper rivet 9mm	4 No. per piece

The GSM should match in both import and export.



The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.812	M/s James Walker Inmarco Industries Pvt. Ltd.. Mumbai
NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/102/AM-13/DES-V
Correction in import item against the export product No.7 against the Advance Authorization No.0310696800 dated 30.05.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that there was typing error in the minutes of the NC meeting No.20/AM-13 held on 23.8.2012 in this case. In the import item against the export item No.7, Nylon Yarn FC1676 has been mentioned in place of P84(Blue) yarn. The Committee, after deliberations, decided to correct the typing error and the import item against the export item No.7, P84(Blue) yarn may be read in place of Nylon Yarn FC1676.

(20)

Case No.813	M/s Raghav Export, Ludhiana
NC 50/AM-13, dt. 21.03.2013	File No.01/(85)84/50/186/AM-12/DES-V
Re-fixation of input output norms against Advance Authorization No.3010081930 dated 21.12.2011.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, the Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/47/2012-13/Hosy., dated 04.03.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Go Go Bags made from wool and cotton blended yarn, containing 1450 Kgs. wool and 2242 Kgs. Cotton	3692 Kgs.	Wool Top	2208 Kgs.
2.	Baby Wrap/Swaddle made from 100% wool	585 Kgs.	Wool Top	982 Kgs.

3.	Sleep bag made from 100% wool	69 Kgs.	Wool Top	107 Kgs.
4.	Gown made from 100% wool.	66 Kgs.	Wool Top	104 Kgs.
5.	All-in-one made from 100% wool	44 Kgs.	Wool Top	71 Kgs.
6.	Sleepwear Gown made from 100% wool	50 Kgs.	Wool Top	76 Kgs.
7.	Sleepwear All-in-one made from 100% wool	152 Kgs.	Wool Top	240 Kgs.
8.	Sleepwear Pyjamas made from 100% wool	300 Kgs.	Wool Top	474 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

Case No.814	M/s James Walker Inmarco Industries Pvt. Ltd.. Mumbai
NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/107/AM-13/DES-V
Ratification of input output Norms in respect of Advance Authorization No.0310696881 dated 30.05.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided any additional information for enhancement of import item. According, the Committee did not agree with the request of the applicant firm and decided to maintain status quo in this case. However, the Committee observed that there was typing error in the minutes of the NC meeting No.20/AM-13 held on 23.8.2012 in this case. In the import item against the export item No.5, Graphite Ribbon Yarn (wire re-inforced) has been mentioned in place of Graphite Ribbon Yarn (wire re-inforced) 6711-3G. The Committee, after deliberations, decided to correct the typing error and the import item against the export item No.5, Graphite Ribbon Yarn (wire re-inforced) 6711-3G may be read in place of Graphite Ribbon Yarn (wire re-inforced).

(22)

Case No.815	M/s Chelsea Mills, Gurgaon
NC 50/AM-13, dt. 21.03.2013	File No.01/84/171/166/AM-13/DES-V

Fixation of ad-hoc Norms in respect of Annual Advance Authorization No. 0510340469 dated 10.12.2012.

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 18.04.2013.

(23)

Case No.816	M/s J.C.T. Ltd, Phagwara
NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/270/AM-12/DES-V
Ratification of input output norms against Advance Authorization No.3010079669 dated 17.10.2011	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to enhance the quantity of import item at Srl. No.14 from 21,900 Kgs. to 24,640 Kgs. in this case. The Committee, after deliberations, decided to enhance the quantity of import item at Srl. No.14 from 21,900 Kgs. to 24,640 Kgs. in this case.

(24)

Case No.817	M/s Grindwell Norton Ltd., or M.s Grindwell Norton International Ltd., Bangalore
NC 50/AM-13, dt. 21.03.2013	File No.01/84/162/499/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.07100900486 dated 30.08.2012	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 18.04.2013.

(25)

Case No.818	M/s Viraj Exports Pvt. Ltd., Noida
NC 50/AM-13, dt. 21.03.2013	File No.01/84/50/474/AM-07/DES-V
Re-fixation of input output norms against Advance Authorization No.0510197920 dated 16.01.2007.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the Advance Authorisation issued in this case on net to net basis with accountability clause. The word “of relevant shape & size” may be suffixed to the description of both items of import. The item of import at Srl. No.3 has not been allowed since the same appears to be capital

goods and not covered under Duty Exemption Scheme.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No.819	M/s Surgeine Healthcare India Pvt. Ltd., New Delhi
NC 50/AM-13, dt. 21.03.2013	File No.01/84/162/511/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0510337525 dated 19.10.2012.	

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has given GSM of various fabrics and sheets in wide variation like Non-woven SMMMS/SMMS/SMS spun bond fabric as 15-75, Spunlace fabric 25-150, Laminated fabric 25-130 and so on, whereas the Committee allowed 10% (+/-) variation in GSM. The total import weight of individual fabric and weight per individual export item has also not been given by the applicant firm. Due to wide variation in GSM and non-availability of weight of import and export item, it is not possible to compute the weight of the export item and requirement of quantity of import item. In view of as per written comments of DC(MSME) conveyed vide their U.O. No.37(5)/128/2012-13/Hos., dated 20.3.2013, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

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